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Title : Regarding Business of the House during the week commencing 8th June, 1998.

THE MINISTER OF PARLIAMENTARY AFFAIRS AND MINISTER OF TOURISM (SHRI MADAN LAL KHURANA) : With your permission, Sir, I rise to announce that Government Business during the week commencing 8th June, 1998 will consist of :-

1. Consideration of any item of Government Business carried over from today's Order Paper.
2. Discussion on the Statutory Resolutions seeking disapproval of the following Ordinances and consideration and passing of the Bills replacing these Ordinances, as passed by Rajya Sabha :-

(a) The Representation of the People (Amendment) Ordinance, 1998.
The Merchant Shipping (Amendment) Ordinance, 1998.

3. General Discussion on General Budget for 1998-99.
4. Discussion and Voting on Demands for Excess Grants (General) for 1995-96.
5. Consideration and passing of the Chemical Weapons Convention Bill, 1998, as passed by Rajya Sabha.

SHRI RAM TAHAL CHAUDHARY (RANCHI) : The construction work of Gola, Chandil Bhaya, Banta and Barendra road under the Ranchi Parliamentary Constituency is going on for the last forty years, but has not been completed so far. The Union Government is requested to take over this national highway, so that it could be constructed at the earliest in public interest.

SHRI RAJENDRAAGNIHOTRI (JHANSI) : Mr. Speaker, I requested that the following items may be included in the next week's agenda :-

1. The Government should provide special economic package (or backward areas to do away with their backwardness, hunger and to promote industrial

development, provide drinking water, education and medical facilities for the regions like Bundelkhand in Madhya Pradesh and Uttar Pradesh which have an area of land and population equivalent to any state or such regions should be accorded the status of a state.

* Not Recorded. ■

2. The Government of India should make special allocation of funds and launch some programme to reclaim uneven and wasteland of Bundelkhand region into cultivable land.

PROF. PREM SINGH CHANDUMAJRA (PATIALA) : Mr. Speaker. Sir, I request that following items may be included in the next week's agenda :-

1. The need for Government's action to utilize the non-performing assets of banks worth 43 thousand crores in productive activities.
2. Problem of safety for citizens of Indian origin due to internal problems of Afghanistan.

[English]

SHRIMATI GEETA MUKHERJEE (PANSKURA) : Sir, I request that the following items may be included in next week's agenda :-

1. Atrocities of all kinds on women, beginning from rape to harassment at working place, in the family and in society.
2. Relations with China.

MR. SPEAKER : Shri Prithviraj D. Chavan. What is this ? You are going and coming back!

SHRI PRITHVIRAJ D. CHAVAN (KARAD) : Sir, I request that the following items may be included in the next week's agenda :-

1. Relation with China.
2. White Paper on economic sanctions due to India's Nuclear Tests.

SHRI HANNAN MOLLAH (ULLBERIA) : Sir, I request that the following items may be included in the next week's agenda :-

1. Serious problems arising out of non-availability of drinking water and power in Delhi. The continuous load-shedding has made life impossible in the Capital which needs immediate action.

2. Problems faced by patients due to strike at Safdarjung Hospital in the Capital. The work should be immediately resumed in the Hospital.

SHRI BASU DEB ACHARIA (BANKURA) : Sir, I request that the following items may be included in the next week's agenda :-

1. Stopping of the shifting of Foreign Exchange Dealing operations in State Bank of India's Foreign Exchange Department from Calcutta to Mumbai.

2. Withdrawal of the closure notice from some Natundanga, Kankortola, Sripur, Sangramgarh and Pure Siarsoie under ECL and opening of these coal mines in the interest of the country.

DR. C.P. THAKUR (PATNA) : I request that the following item may be included in the next week's agenda :

Due to bad roads, there is an increase in Naxalite activities in Patna district and whole of mid-Bihar. I submit to the Government that a special sanction of Rs. 400 crore should be made for Patna and mid-Bihar to improve the roads so that naxal activities could be curbed.

[Translation]

SHRI PUNNU LAL MOHALE (BILASPUR) : Sir, I request that following items may be included in the next week's agenda :-

1. Need to implement guarantee scheme to provide unemployment allowance to educated unemployed youths in case they are not absorbed in governmental services.

2. The amount of funds provided as aid and treatment of destitutes, handicapped, deaf and dumb, blind and helpless people should be increased.